

National Company Law Tribunal

Allahabad Bench

CP NO.

43/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE COMPANY:

Auxin Engineering Limited

SECTION OF THE COMPANIES ACT: U/S

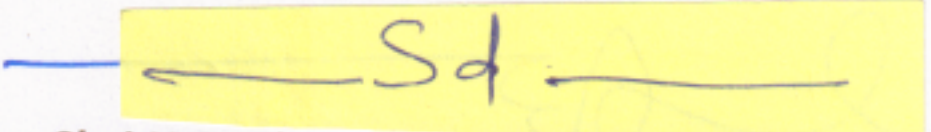
230/232 of Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	M. K. BAGRI	CLALD & RD (C/R)	RD (C/R)	
<u>2.</u>	Rahul Agarwal	Advocate	for Petitioner	

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Shri Rahul Agarwal Counsel for the Petitioner Company. Shri M.K. Bagri learned OL for the Central Government. The OL seeks time to file his report and representation affidavit of the RD. The time is granted, the same to be filed within 10 days by serving an advance copy thereof to the opposite party. Further the present Company application being second Motion petition to be clubbed with CP NO. 59/ALD/2017.

Date – 07.07.2017

  
Shri H.P. Chaturvedi (Member Judicial)